

DIRECTORATE OF PLANT PROTECTION, QUARANTINE AND STORAGE DEPUTY DIRECTOR (PLANT PATHOLOGY TRAINING) AND ASSISTANT DIRECTOR (PLANT PATHOLOGY TRAINING) RECRUITMENT RULES, 1996

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SCHEDULE 1 :- 1

DIRECTORATE OF PLANT PROTECTION, QUARANTINE AND STORAGE DEPUTY DIRECTOR (PLANT PATHOLOGY TRAINING) AND ASSISTANT DIRECTOR (PLANT PATHOLOGY TRAINING) RECRUITMENT RULES, 1996

G.S.R. 352, dated 12th August, 1996 .- In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of (i) the Directorate of Plant Protection, Quarantine and Storage Microbiologist Recruitment Rules, 1975, (ii) the Directorate of Plant Protection, Quarantine and Storage Group 'A' and 'B' technical Posts (Recruitment) Rules 1958, in so far as they relate to the post of Senior Plant Pathologist, (iii) the Directorate of Plant Protection, Quarantine and Storage (Junior Virologist) Recruitment Rules, 1976, and (iv) the Directorate of Plant Protection, Quarantine and Storage (Technical Gazetted posts) Recruitment Rules, 1972, in so far as they relates to the post of Junior Plant Pathologist except as respects things done or omitted to be done for such supersession the President hereby makes the following rules regulating the method of recruitment to the posts of Deputy Director (Plant Pathology- Training) and Assistant Director (Plant Pathology-Training) in the Directorate of Plant Protection in the Official Gazette.

1. Short title and commencement :-

(1) These rules may be called the Directorate of Plant Protection, Quarantine and Storage, Deputy Director (Plant Pathology Training) and Assistant Director (Plant Pathology Training) Recruitment Rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said posts, their classification and the scale of pay attached thereto, shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, other qualifications etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 13 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concession required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued

by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the post.	Number of posts.	Classification.	Scale of pay.
1	2	3	4
Deputy Director	2* (1996)	General Central	Rs. 3000-100-3500-
(Plant Pathology- Training).	*Subject to varia- tion dependent on work load.	Service, Group 'A' Gazetted Non- Ministerial.	125-4500.